

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-9111-JK (LD) of 2024

DATED:- 28- 05 - 2024

Sanction is hereby accorded to the appointment Officer's of Health and Medical Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:28.05.2024

No:- LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No.9111-JK(LD) of 2024 dated 28.05.2024

Title of the case	OIC
1. WP(C) No. 167/2023 titled M/s Royal Arabia & others V/S Union Territory of Jammu & Kashmir and others.	Ms. Tehleela Asmat, Accounts Officer, Associated Hospital, Srinagar,
2. WP(C) No. 516/2022 titled Ghulam Rasool V/S Union Territory of Jammu & Kashmir and others.	Dr. Ramesh, Medical Officer
3. SWP 355/2018 - Ghulam Rasool Kumar and Ors. Vs. State of J&K and Ors. 4. CCPS 80/2021 in SWP 750/2010- Shabir Ahmad Pir Vs. Mr. Vivek Bharadwaj and Anr. 5. SWP No. 977/2018-Bashir Ahmad Ganai Vs. UT of J&K and Ors. 6. WPC No. 2969/2022 c/w CCP(S)-Farooq Ahmad Ganie Vs. UT of J&K and Ors. 7. WPC No. 2793/2021-Jehangir Ali Vs. UT of J&K and Ors. 8. WPC No. 2498/2023-Amir Medical Store Shopian Vs. UT of J&K and Ors. 9. WPC No. 2474/2022-Nissar Ahmad Mir & Ors. Vs. UT of J&K and Ors. 10. WPC No. 2185/2023- Khawaja Nizam Shah Vs. UT of J&K and Ors. 11. WPC No. 2058/2020- Asmat Ara Vs. UT of J&K and Ors. 12. WPC No. 1909/2022-Sahib Ji Vs. UT of J&K and Ors. 13. WPC No. 1876/2022- Mohammad Iqbal Ganaie Vs. UT of J&K and Ors. 14. OWP No. 558/2019 c/w WPC 1288/2020- Imam Hussain Hospital & Nursing Home Vs. UT of J&K and Ors. 15. WPC No. 849/2022- Abdul Rashid Bhat Vs. UT of J&K and Ors. 16. OWP No. 1732/2017-Cooperative Marketing and Consumer Society Ltd. Vs. State of J&K and Ors. 17. OWP No. 2124/2018- titled Bashir Ahmad Waza Vs Ut of J&K and others. 18. WPC No. 395/2019- Feroz Ahmad Lone and Anr. Vs. UT of J&K and Ors. 19. WPC No. 708/2022- M/S Blue Way Vs. UT of J&K and Ors.	Dr. Shabina Gulshan, Assistant Director, Health Services Kashmir

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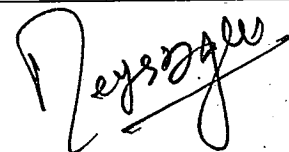
Rajesh

<p>20. TA No. 3261/2021 in WPC No. 518/2020-titled Dr.Mohammad Rafiq Najar vs. UT of J&K and others</p> <p>21. TA No. 2212/2021 in WPC No. 1581/20 19-titled Parveena Bano vs. UT of J&K and others .</p> <p>22. TA No. 8913/2020 in WPC No. 3393/2020-titled Nahida Bano Vs UT of J&K and others.</p> <p>23. TA No. 2758/2021 in WPC No. 493/2020-titled Khursheed Ahmad Wani Vs UT of J&K and others.</p> <p>24. TA No. 2809/2021 in WPC No. 499/2020-titled Javaid Ahmad Bhat Vs UT of J&K and others.</p> <p>25. TA No. 2805/2021 in WPC No. 489/2020-titled Abdul Hameed Bhat Vs UT of J&K and others.</p> <p>26. TA No. 598/2021 in SWP No. 1664/2017-titled Khalida Akhter Vs UT of J&K and others.</p> <p>27. TA No. 1338/2021 in WPC No. 603/2019-titled Shabir Ahmad Rizvi Vs UT of J&K and others.</p> <p>28. TA No. 2948/2021 in WPC No. 2740/2019-titled Naseer Ahmad Khan Vs UT of J&K and others.</p> <p>29. OA No. 482/2023- Bilal Ahmad Bhat & Ors Vs UT of Jammu & Kashmir & Ors.</p>	
<p>30. SWP No.668/2018- Bilal Ahmad Khan Vs State of Jammu & Kashmir and others</p> <p>31. SWP No. 1895/2018- Reyaz Ahmad Dar Vs State of Jammu & Kashmir and others</p>	<p>Dr Gulzar Dar, Chief Medical Officer Kulgam</p>
<p>32. SWP No.699/2018- Farooq Ahmad Wani Vs State of Jammu & Jammu & Kashmir and others</p> <p>33. WPC No. 48/2021- Javaid Ahmad Lone &Ors Vs UT of Jammu & Kashmir and Ors.</p>	<p>Dr Mohammad Ramzan Mir, Chief Medical Officer Kupwara</p>
<p>34. SWP No.797/2016- Shafeeq Ahmad Itoo Vs State of Jammu & Jammu & Kashmir and others</p> <p>35. WPC No. 1589/2022- Manzoor Ahmad Dar &OrsVs State of Jammu & Jammu & Kashmir and others</p>	<p>Dr Mohd Yousuf Zagoo, Chief Medical Officer Anantnag</p>

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36. WPC No.2708/2022- Dr Sajjad Hussain Qanungo Vs UT of Jammu & Jammu & Kashmir and others	Dr Tahir Sajad, Chief Medical Officer Srinagar
37. WPC No.1421/2022- MehrulNissa Vs UT of Jammu & Jammu & Kashmir and others 38. WPC No.1216/2022- Neelofar Nabi and Anr. Vs UT of Jammu & Jammu & Kashmir and others	Dr Rafiq Ahmad Salathi, Chief Medical Officer Bandipora
39. WPC No. 147/2024- Dr. Rifat Majeed Mir Vs. State of Jammu & Kashmir and Ors	Dr. Mohammad Shafi Malik, Block Medical Officer Larnoo
40. WPC No. 1345/2022- The Health Care Medical Cooperative society Ltd Sopore Vs. UT of Jammu & Kashmir and Ors	Dr. Zulfiqar Nabi, Block Medical Officer Sopore
41. OWP No. 544/2018- Multipurpose Cooperative & Society Ltd Sallar Vs. State of Jammu & Kashmir and Ors	Dr. Mushtaq Ahmad Shah, Block Medical Officer Sallar
42. WP (C) No: 612/2023- Cooperative Marketing Society Ltd Qazigund Vs. UT of Jammu & Kashmir and Ors:	Dr. Zahoor Ahmad Lone, Block Medical Officer Qazigund
43. OWP No. 629/2014- Mohammad Altaf Khan & Another Vs. UT of Jammu & Kashmir and Ors	Dr. Zaffer Akbar, Block Medical Officer Kupwara
44. OWP No. 616/2024- The Tral Cooperative Marketing Society Vs. UT of Jammu & Kashmir and Ors	Dr. Zahoor Ahmad Bhat, Block Medical Officer Tral
45. OWP No. 818/2018- M/S Cooperative Tax Free Medical Shop Verinag Vs. State of Jammu & Kashmir and Ors	Dr. Mohammad Yousuf Bhat, Block Medical Officer Verinag

46. OWP No. 1651/2017- Cooperative Supermarket Ltd Vs State of Jammu & Kashmir and others 47. OWP No. 1693/2017- Cooperative Marketing & Consumer Society Ltd. Vs State of Jammu & Kashmir and others	Dr Hasina Mir, Block Medical Officer Pampore
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